

C. P. No. 202 of 2013
IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION

In the matter of: The Companies Act, 1956;

And

In the matter of: An application under Sections 433, 434 and 439 of the said Act;

And

In the matter of: **IAG Company Limited**, a Company incorporated under the Companies Act, 1956 having its registered office at 3, Hungerford Street, Kolkata – 700 017 within the jurisdiction aforesaid.

... The Company

And

In the Matter of:

M/s. Swastik Roadways, a Sole Proprietorship business of Sri Brij Gopal Bagri having his office at 89, Beadon Street, Kolkata – 700006, within the jurisdiction aforesaid.

..... Petitioner

Notification to the Official Liquidator of winding up order.

To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.

Order pronounced on 30.01.2019 by The Hon'ble Justice Ashis Kumar Chakraborty for winding up the under-mentioned company under the Companies Act, 1956. A xerox copy of the order is sent herewith for your record.

1. Name of the Company : **IAG Company Limited**
2. Registered office of the Company : 3, Hungerford Street, Kolkata – 700 017.
3. Petitioner's Advocate : NILAY SENGUPTA,
Advocate,
6A, K.S. Roy Road,
Kolkata – 700 001.
4. Date of presentation of the petition: 15.03.2013.

Dated this 11th day of March, 2019.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioner

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

Order pronounced on 30.01.2019 by The Hon'ble Justice Ashis Kumar Chakraborty for winding up the under-mentioned company under the Companies Act, 1956. A xerox copy of the order is sent herewith for your record.

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